सत्यमेव जयते

आयुक्त सीमाशुल्क –II का कार्यालय
OFFICE OF THE COMMISSIONER OF CUSTOMS - II
(हवाई विशेष कार्गो आयुक्तालय) (AIRPORT SPECIAL CARGO COMMISSIONERATE)
तकनिकी एवं सांखिकी विभाग Technical & Statistics Section
आवास कॉर्पोरेट पॉइंट, मकवाना लेन, अंधेरी-कुर्ला रोड, मरोळ, मरोल अंधेरी (पु.) मुंबई ४०० ०५९
Awas Corporate Point,Makwana Lane,Andheri-Kurla Road,Marol, Andheri (E) Mumbai-59
Tel: 022-2920 2612 E-Mail: admntechapsc@gmail.com

F.No.: AirSCC/02-37/2018-2019 Admn (T) **Date: 08.03.2019**

PUBLIC NOTICE NO.: 36 /2018-19

Subject-Import policy for Electronics and IT Goods under Schedule-I (Import Policy) of ITC (HS), 2017-reg.

Attention of the Importers, Exporters, Members of Trade, Customs Brokers and all persons concerned is invited to the Notification No. 50/2015-2020, New Delhi dated 08th January, 2019 issued by the Directorate General of Foreign Trade on the above subject

2. Vide aforesaid Notification, the Central Government has inserted the following Import Policy and Policy Condition for new Electronics and IT Goods under General Notes 2(C):

Import Policy for Electronics and IT Goods:

The import of Notified Goods under the "Electronics and Information Technology Goods (Requirement of Compulsory Registration) Order, 2012, as amended from time to time, will be allowed subject to registration with the Bureau of Indian Standards (BIS), or on specific exemption letter from Ministry of Electronics and Information Technology (MeitY) for a particular consignment, as per provisions of Gazette Notification SO No. 3022 dated 11.09.2013. Accordingly, import of unregistered/ non-compliant notified products as in CRO, 2012, as amended is "prohibited".

Import consignment without valid registration with BIS shall be re-exported by the importer failing which Customs shall deform the goods and dispose them as scrap under intimation to MeitY.

3. Further, the above is also inserted as Policy Condition No. 2 under Chapter 84 and Policy Condition No. 5 under Chapter 85 of ITC (HS), 2017, Schedule 1 (Import Policy).

4. The list of products covered under Compulsory Registration Scheme is enclosed herewith as Annexure-A.

5. Attention of all the concerned persons is invited to the fact that earlier Import policy for Electronics and IT Goods was notified by Government of India under Section 5 of the Foreign Trade (Development & Regulation) Act, 1992(No. 22 of 1992), as amended from time to time, however, now the Import policy for Electronics and IT Goods is notified under Section 3 of FT

(D & R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time.

In addition, this policy is reiterated by incorporation as Policy Condition No. 2 under Chapter 84 and Policy Condition No. 5 under Chapter 85 of ITC (HS), 2017, Schedule 1 (Import Policy).

6. All the concerned persons are directed to take note and comply with the aforesaid provisions.

7. This Public Notice should be considered as Standing Order for the purpose of officers and staff of APSC.

H. A. Shah
8.3.19

(HITESH SHAH)
COMMISSIONER of CUSTOMS
APSC, MUMBAI

Encl: As Above

Copy to:

1) The Chief Commissioner of Customs, Mumbai Zone-III,
2) Commissioner of Customs, APSC, Mumbai Zone-III,
3) Addl./Jt. Commissioner of Customs, APSC, Mumbai Zone-III,
4) All DC/ACs, APSC, Mumbai Zone-III,
5) All Registered Courier Companies,
6) M/s Courier Association of India,
7) BCHAA/ Customs Brokers Association, Mumbai,
8) EICI for circulation to all,
9) Notice Board,
10) Office Copy.

ANNEXURE - A

Following products are covered under Compulsory Registration Scheme:

Sl. No.	Product	Indian Standard number(IS No.)	Date of Implementation
1	AMPLIFIERS WITH INPUT POWER 2000W AND ABOVE	IS 616:2010*	03 July 2013
2	AUTOMATIC DATA PROCESSING MACHINE	IS 13252(Part 1):2010*	03 July 2013
3	ELECTRONIC CLOCKS WITH MAINS POWER	IS 302-2-26:2014*	03 July 2013
4	ELECTRONIC GAMES (VIDEO)	IS 616:2010*	03 July 2013
5	ELECTRONIC MUSICAL SYSTEMS WITH INPUT POWER 200W AND ABOVE	IS 616:2010*	03 July 2013
6	LAPTOP/NOTEBOOK/TABLET	IS 13252(Part 1):2010*	03 July 2013
7	MICROWAVE OVENS	IS 302-2-25:2014*	03 July 2013
8	OPTICAL DISC PLAYERS WITH BUILT IN AMPLIFIERS OF INPUT POWER 200W AND ABOVE	IS 616:2010*	03 July 2013
9	PLASMA/LCD/LED TELEVISIONS OF SCREEN SIZE 32"; AND ABOVE	IS 616:2010*	03 July 2013
10	PRINTERS, PLOTTERS	IS 13252(Part 1):2010*	03 July 2013
11	SCANNERS	IS 13252(Part 1):2010*	03 July 2013
12	SET TOP BOX	IS 13252(Part 1):2010*	03 July 2013
13	TELEPHONE ANSWERING MACHINES	IS 13252(Part 1):2010*	03 July 2013
14	VISUAL DISPLAY UNITS, VIDEOS MONITORS OF SCREEN SIZE 32" AND ABOVE	IS 13252(Part 1):2010*	03 July 2013
15	WIRELESS KEYBOARDS	IS 13252(Part 1):2010*	03 July 2013
16	CASH REGISTERS	IS 13252(Part 1):2010*	13 May 2015
17	COPYING MACHINES/DUPLICATORS	IS 13252(Part 1):2010*	13 May 2015
18	PASSPORT READER	IS 13252(Part 1):2010*	13 May 2015
19	POINT OF SALE TERMINALS	IS 13252(Part 1):2010*	13 May 2015
20	MAIL PROCESSING MACHINES/POSTAGE MACHINES/FRANKING MACHINES	IS 13252(Part 1):2010*	13 May 2015
21	POWER BANKS FOR USE IN PORTABLE APPLICATIONS	IS 13252(Part 1):2010*	13 May 2015
22	SMART CARD READER	IS 13252(Part 1):2010*	13 May 2015
23	MOBILE PHONES	IS 13252(Part 1):2010*	13 September 2015
24	SELF-BALLASTED LED LAMPS FOR GENERAL LIGHTING SERVICES	IS 16102(Part 1):2012*	13 September 2015
25	DC OR AC SUPPLIED ELECTRONIC CONTROLGEAR FOR LED MODULES	IS 15885(Part 2/Sec 13):2012*	01 Decmeber 2015
26	POWER ADAPTORS FOR AUDIO,VIDEO & SIMILAR ELECTRONIC APPARATUS	IS 616:2010*	01 Decmeber 2015
27	POWER ADAPTORS FOR IT EQUIPMENTS	IS 13252(Part 1):2010*	01 Decmeber 2015

28	FIXED GENERAL PURPOSE LED LUMINAIRES	IS 10322(Part 5/Sec 1):2012*	01 March 2016
29	UPS/INVERTORS OF RATING <= 5KVA	IS 16242(Part 1):2014*	01 March 2016
30	SEALED SECONDARY CELLS/BATTERIES CONTAINING ALKALINE OR OTHER NON-ACID ELECTROLYTES FOR USE IN PORTABLE APPLICATIONS	IS 16046:2015*	01 June 2016
31	INDIAN LANGUAGE SUPPORT FOR MOBILE PHONE HANDSETS	IS 16333 (Part 3) : 2016*	01 May 2018
32	Recessed LED Luminaries	IS 10322 (Part 5/Section 2) : 2012	23 May 2018
33	LED Luminaires for Road and Street lighting	IS 10322 (Part 5/Section 3) : 2012	23 May 2018
34	LED Flood Lights	IS 10322 (Part 5/Section 5) : 2013	23 May 2018
35	LED Hand lamps	IS 10322 (Part 5/Section 6) : 2013	23 May 2018
36	LED Lighting Chains	IS 10322 (Part 5/Section 7) : 2013	23 May 2018
37	LED Luminaires for Emergency Lighting	IS 10322 (Part 5/Section 8) : 2013	23 May 2018
38	UPS/Inverters of rating <= 10kVA	IS 16242 (Part 1) : 2014	23 May 2018
39	Plasma/ LCD/LED Television of screen size up-to 32	IS 616 : 2010	23 May 2018
40	Visual Display Units, Video Monitors of screen size upto 32	IS 13252 (Part 1) : 2010	23 May 2018
41	CCTV Cameras/CCTV Recorders	IS 13252 (Part 1) : 2010	23 May 2018
42	Adapters for household and similar electrical appliances	IS 302 (Part 1) : 2008	23 May 2018
43	USB driven Barcode readers, barcode scanners, Iris scanners, Optical fingerprint scanners	IS 13252 (Part 1) : 2010	23 May 2018
44	Smart watches	IS 13252 (Part 1) : 2010	23 May 2018
45	Crystalline Silicon Terrestrial Photovoltaic (PV) modules (Si wafer based)	IS 14286 : 2010/ IEC 61215 : 2005, IS/IEC 61730 (Part 1) : 2004 & IS/IEC 61730 (Part 2) : 2004	01 January 2019
46	Thin-Film Terrestrial Photovoltaic (PV) Modules (a-Si, CiGs and CdTe)	IS 16077 : 2013/ IEC 61646 : 2008, IS/IEC 61730 (Part 1) : 2004 & IS/IEC 61730 (Part 2) : 2004	01 January 2019
47	Power Invertors for use in photovoltaic power system	IS 16221 (Part 2) : 2015	30 June 2019
48	Utility-Interconnected Photovoltaic inverters	IS 16169 : 2014	30 June 2019
49	Storage battery	IS 16270 : 2014	01 January 2019